

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 999
ANSWERED ON TUESDAY, DECEMBER 12, 2023
COLLECTION OF CSR FUNDS

QUESTION

999 DR. C.M. RAMESH:

Will the Minister of Corporate Affairs be pleased to state:

(a) the total amount of CSR Funds collected and spent in various States during the last three years, the details thereof, State-wise; and

(b) the details of key sectors where CSR funds had been spent in various States during the last three years, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Companies Act, 2013 contains CSR provisions of the Act, Schedule VII of the Act enumerates the activities that can be undertaken as CSR, and Companies (CSR Policy) Rules, 2014 provides manner for implementation.

Further, there is no provision of CSR fund collection under CSR framework. However, under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular area or activity.

All the data related to CSR spent filed by companies in MCA21 registry, including Development Sector-wise and Company-wise, is available in public domain at www.csr.gov.in. On the basis of annual filings made by companies in the MCA21 registry, State-wise and Development sector –wise CSR spent by all the companies during the financial year (FY) 2019-20, 2020-21 and 2021-22 are at Annexure-I & II respectively. Moreover, the companies are required to file the CSR spent for the FY 2022-23 on or before 31.03.2024.

ANNEXURE REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION NO. 999 FOR 12.12.2023

State/UT wise CSR Expenditure (Amount in Crore)				
S. No	States/UT	FY 2019-20	FY 2020-21	FY 2021-22
1	Andaman And Nicobar	1.29	2.86	9.02
2	Andhra Pradesh	710.23	719.81	640.70
3	Arunachal Pradesh	18.02	10.58	119.39
4	Assam	285.00	180.23	398.70
5	Bihar	110.48	89.89	165.66
6	Chandigarh	15.58	13.40	49.98
7	Chhattisgarh	269.68	325.63	292.83
8	Dadra And Nagar Haveli	18.34	21.98	14.11
9	Daman And Diu	9.53	5.25	4.13
10	Delhi	830.00	724.59	1,158.00
11	Goa	43.91	41.92	42.59
12	Gujarat	984.37	1,461.60	1,554.16
13	Haryana	537.91	550.86	654.88
14	Himachal Pradesh	78.78	106.31	138.84
15	Jammu And Kashmir	25.27	35.56	49.40
16	Jharkhand	155.21	226.54	192.41
17	Karnataka	1,448.16	1,277.81	1,761.39
18	Kerala	298.56	290.67	234.01
19	Lakshadweep	-	0.01	0.45
20	Leh & Ladakh	-	-	14.84
21	Madhya Pradesh	220.46	375.51	420.04
22	Maharashtra	3,353.24	3,464.81	5,229.31
23	Manipur	14.21	10.39	15.49
24	Meghalaya	17.65	17.63	19.30
25	Mizoram	0.25	0.97	6.94
26	Nagaland	5.10	3.57	12.42
27	Odisha	717.39	578.16	652.01
28	Puducherry	11.32	12.43	9.31
29	Punjab	189.44	158.46	177.48
30	Rajasthan	734.12	670.00	700.44
31	Sikkim	10.99	17.28	28.24
32	Tamil Nadu	1,072.26	1,174.07	1,371.91
33	Telangana	445.80	627.71	670.06
34	Tripura	9.40	9.29	15.91
35	Uttar Pradesh	577.98	907.32	1,321.36
36	Uttarakhand	124.70	160.58	224.32
37	West Bengal	423.85	471.48	541.46
38	NEC/ Not mentioned*	20.97	169.47	0.09
39	PAN India*	9,385.66	7,805.03	5,439.79
40	Contribution to Funds included in Schedule VII Centralised Funds	1,790.69	3,491.30	1,581.43
Grand Total (in Cr.)		24,965.82	26,210.95	25,932.79

(Data up to 31.03.2023) [Source: Data as provided by CDM Cell]

* Not Elsewhere Covered (NEC)

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

ANNEXURE REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION NO. 999 FOR 12.12.2023

Development Sector Wise CSR Expenditure (Amount in Crore)				
S. No	Development Sector	FY 2019-20	FY 2020-21	FY 2021-22
1	Agro Forestry	67.38	20.90	33.13
2	Animal Welfare	106.12	193.55	165.56
3	Armed Forces, Veterans, War Widows/ Dependants	62.06	84.05	42.55
4	Art And Culture	933.57	493.13	241.24
5	Clean Ganga Fund	6.63	13.39	54.31
6	Conservation Of Natural Resources	160.60	92.00	271.95
7	Education	7,179.51	6,693.25	6,367.33
8	Environmental Sustainability	1,470.53	1,030.16	2,366.15
9	Gender Equality	82.93	43.83	97.64
10	Health Care	4,905.72	7,325.83	7,636.18
11	Livelihood Enhancement Projects	1,077.72	938.91	822.01
12	Other Central Government Funds	932.16	1,618.17	303.34
13	Poverty, Eradicating Hunger, Malnutrition	1,159.71	1,407.58	1,873.68
14	Prime Minister's National Relief Fund	798.43	1,698.38	1,190.86
15	Rural Development Projects	2,301.02	1,850.71	1,801.43
16	Safe Drinking Water	253.40	203.13	176.10
17	Sanitation	521.72	338.97	301.48
18	Senior Citizens Welfare	52.33	56.47	76.23
19	Setting Up Homes And Hostels For Women	48.50	44.52	100.15
20	Setting Up Orphanage	36.50	21.88	25.79
21	Slum Area Development	42.94	88.95	58.14
22	Socio-Economic Inequalities	214.88	149.81	156.06
23	Special Education	196.88	209.24	181.82
24	Swachh Bharat Kosh	53.47	161.35	32.92
25	Technology Incubators	53.50	62.62	7.33
26	Training To Promote Sports	304.00	243.39	286.69
27	Vocational Skills	1,181.23	717.65	1,010.83
28	Women Empowerment	259.57	206.00	251.31
29	NEC/ Not Mentioned*	502.79	203.14	0.59
Grand Total (in Cr.)		24,965.82	26,210.95	25,932.79

(Data up to 31.03.2023) [Source: Data as provided by CDM Cell]

* Not Elsewhere Covered (NEC)

*Companies either did not specify the names of Sectors or indicated more than one Sector where projects were undertaken.
